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104. Metoprolol

105. Neomycin

106. Sulphamoxole.

107. Chlorpromazine

108. Thioridazine

109. Trifluperazine

110. Amitryptyline

111. Imipramine

112. Trimipramine

113. Triprolidine

114. Polymixin B. Sulphate

115. Elipizide

116. Pyrithyldione

117. Zinc Bacitracine

118. Mitomycin

119. Tolnafatate

120. Fluocinolone Acetonide

121. Carbenicillin Sodium

122. Oxyfedrine Hcl.

123. Hysoline N. Butyl Bromide

124. Triamlinolone

125. Neproxen

126. Pyrithioxine

127. L-Dopa.

* Bulk Drugs are not price controlled but combination formulations are price controlled.

**Also included under the First Schedule.

MAPE enjoyed by drug companies

3. SHRIMATI RATAN KUMARI: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether it is a fact that drug companies are enjoying Maximum Allowable Post-manufacturing Expenses from 150 per cent to 400 per cent on price decontrolled medicines; (b) wheterer it is also a fact that it is obligatory to submit break up of price decontrolled medicines before increase in prices;

(c) if so, what are the names of medicines and their manufacturers who are enjoying more than 150 per cent MAPE alongwith the ex-factory cost and MAPE enjoyed in each case; and

(d) what was the price of each medicine in July, 1987 and on 15th April, 1990?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI BHAJMAN BE-HERA): (a) to (d) Such formulations being thousands in number, the time and labour involved in the exercise will not be commensurate with the results likely to be achieved.

Under para 11 (2) of DPCO, 1987, any manufacturer who desires to market a new pack or revise the prices of an existing pack, of a non-scheduled formulation, may do so after furnishing the details of the purposed retail price and cost data in Form 2A.

Import of hazardous pesticides

4. SHRI S. MADHAVAN: Will the Minister of PETROLEUM AND CHE-MICALS be pleased to state:

(a) whether it is a fact that the pesticides, Cordane and Heptachlor are imported from the United States of America; and

(b) whether Government are aware that these chemicals are hazardoas to health, if so, what is Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI BHAJMAN BE-HERA): (a) and (b) Information is being collected and will be laid on the Table of the House